NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 575/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Vasudev Ispat Pvt.Ltd.
Under Section 7	7 IBC
	Appearing on behalf of Signature with CAPITAL LETTERS)
Mrs. Aparajeta 1 Mrs. Pallais Ga	Rose > Por Punjab National Juli's Bank
Asrik Banerjee J Rakesh Sawka	Adv Composiation Pakerna Adv

Ld. Counsel for the financial creditor and the corporate debtor is present.

ORDER

Ld. Counsel for the financial creditor has filed rejoinder, which may be taken on record.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)